NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT, NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.221/201 7	-	Admission	252(3)	Limo Cabs India Private Limited Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

ORDER

PCS for Petitioner is present. He has filed memo along with annexures. List it for orders on 18.01.2018.

Member (T)

Member (J)

SIGNATURE